

Pilot without DGR training certificates

916. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that it has been detected that many Air India pilots were flying without key permit such as mandatory Dangerous Goods Regulations (DGR) training certificate, etc. for more than months;

(b) if so, the details thereof;

(c) whether the Air India has ordered any enquiry or investigation to unearth more such serious lapses; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No, Sir.

(b) to (d) Do not arise.

Allocation for Sabarkantha, Mehsana and Amreli districts

917. SHRI NATUJI HALAJI THAKOR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of amount allocated under centrally sponsored schemes of the Ministry to Gujarat during 1998 to 2004 and 2004 to 2010 scheme-wise, year-wise and district-wise;

(b) the details of amount released against the above allocation during the above period, scheme-wise and year-wise; and

(c) the details of amount already spent on various programmes against the above allocation in the district of Sabarkantha, Mehsana and Amreli?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) Under Centrally Sponsored Schemes (CSS) of the Ministry of Women and Child Development, funds are released to the States on the basis of the pace of expenditure reported/Utilization Certificates received. The funds under these schemes are not allocated district-wise. The entitlement is worked out in accordance with the schematic norms. The unspent/excess balance in a particular year is adjusted in the subsequent financial year.

The scheme-wise details of funds released to Gujarat under the Centrally Sponsored Schemes of the Ministry during the last three years are given in the Statement (See below). The details of funds released to the State during the period prior to 2007-08 are given in the Annual Reports of the respective years of the Ministry, which are available in the Library of Rajya Sabha.